



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 17th October, 2022

NOTICE

Please take notice that the following matters listed on 17.10.2022 in the Court of Chairperson at 02:00 PM will not be taken up. The next date is indicated below.

S. No.	Case No.	Name of the parties	Original Date of Hearing	Next date of Hearing
1.	Comp. App (AT) No. 275 of 2017 & I.A. No. 1540, 2512 & 3016 of 2019	McDonald's India Pvt. Ltd. & Ors. Vs. Vikram Bakshi & Ors. With	17.10.2022	16.11.2022
2.	Comp. App (AT) No. 280 of 2017	Vikram Bakshi & Ors. Vs. Connaught Plaza Restaurants Pvt. Ltd. & Ors. With	17.10.2022	16.11.2022

3.	Contempt Case (AT) No. 07 of 2021 in Comp. App. (AT) No. 275 of 2017	R. P. Khosla Vs. McDonalds (India) Pvt. Ltd. & Ors.	17.10.2022	16.11.2022
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By order of Hon'ble Chairperson

-Sd/-

Registrar